

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-134-2020**

Rui Cardoso ... Petitioner

Versus

Melwyn Fernandes & Ors. ... Respondents

Shri A.D. Bhobe, Advocate for the Petitioner.

Shri Nigel Da Costa Frias, Advocate for the Respondent No.1.

Shri S.P. Munj, Additional Government Advocate for the Respondents
No.8 & 9.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 9th OCTOBER 2020****P.C. :**

The petitioner's counsel seeks the Court's leave to file rejoinder.

2. Post the matter on 23.10.2020.

DAMA SESHADRI NAIDU, J.

NH